

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(CAA) 1644/230-232/MB/2018

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.09.2018

NAME OF THE PARTIES: Akhill Marketing Pvt Ltd.

Section 230-232 of the Companies Act, 2013.

ORDER

CP(CAA) 1644/230-232/2018

Ld. Counsel for the Petitioner informed that this case is inadvertently listed today. Earlier, this case was fixed for 4.10.2018.

In view of the order sheet is not available in the court, office is directed to present the order sheet before the court.

On the basis of the submissions of the Petitioner, case is adjourned to 4.10.2018.

Sd/-
RAVIKUM AR DURAISAM Y
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)